

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GAJRAJ MINING PRIVATE LIMITED OPERATING BUSINESS OF MINING AT
MADHYA PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GAJRAJ MINING PRIVATE LIMITED CIN- U14107MP2010PTC024270 PAN- AADCG9684L
2.	Address of the registered office	Registered Office: - Behind Telephone Exchange Nehru Nagar, Singrauli, Madhya Pradesh -486889.
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Behind Telephone Exchange Nehru Nagar, Singrauli, Madhya Pradesh -486889.
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Value of main product- Rs. 1,48,75,879.79(as per the audited financial asset as on 31.03.2025)
7.	Number of employees/ workmen	Nil (As on date)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail cirp.gajrajmining@gmail.com and from the IBBI Website: https://ibbi.gov.in/en/claims/corporate-personals
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to cirp.gajrajmining@gmail.com
10	Last date for receipt of expression of interest	13-07-2026
11	Date of issue of provisional list of prospective resolution applicants	18-07-2026
12	Last date for submission of objections to provisional list	23-07-2026
13	Date of issue of final list of prospective resolution applicants	27-07-2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-08-2026
15	Last date for submission of resolution plans	31-08-2026
16	Process email id to submit Expression of Interest	cirp.gajrajmining@gmail.com
17	Details of the Corporate Debtor's registration status as MSME.	Not Registered under MSME.



J. Lohia

JITENDRA LOHIA
Interim Resolution Professional
Gajraj Mining Private Limited
Reg No: IBBI/PA-001/IP-P00170/2017-2018/10339
Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020
Reg. Email - jitulohia@knjainco.com
AFA No: AA1/10339/02/300627/109129, AFA Valid up to – 30-Jun-27
Date: 26.06.2026
Place: Kolkata